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Central Administrative Tribunal, Principal Bench

Review Application No. 94/2003 in
Original Application No. 2543 of 2002

New Delhi, this the 23rd day of April, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. Govindan S. Tampi, Member (A)

1. Narendra Singh
Son of Shri Prahlad Singh
1135, Kalyan Vas, Delhi
2. Ranjan Kumar Sahu,
Son of Shri Godavari Sahu
RZ-2001, C/B
Gali No. 2A, Tuglakabad Extn.
New Delhi.
3. Shiney Dilesh,
W/o Shri Dilesh George,
4282/61, Regharpura, Karol Bagh,
New Delhi.
4. Ms. Jimy Joseph,
D/o Shri K.O. Joseph
H-4, 263, Kalibari Marg,
New Delhi.
5. Mrs. Betcymol Maria Tom
W/o Shri Tom Thomas
House No. 1/90, 1st Floor,
Old Rajinder Nagar,
New Delhi.

.... Applicants

(By Advocate: None)

Versus

1. Govt. of N.C.T. of Delhi
Through the Chief Secretary,
Delhi Secretariat, I.P. Estate,
New Delhi-2
2. Shri D.M. Khaneta,
The Addl. Secretary (Health & Family Welfare)
Department of Health & Family Welfare,
9th Floor, A-Wing, Delhi Secretariat,
New Delhi-2
3. Dr. B.S. Banerjee,
Principal Hospital Co-ordinator & Addl. Secy.
Department of Health & Family Welfare,
Govt. of NCT of Delhi,
A-Wing, Delhi Secretariat, New Delhi

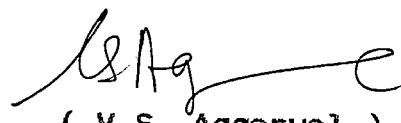
.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

There is no appearance on behalf of the
applicants. Dismissed.

(Govindan S. Tampi)
Member (A)


(V.S. Aggarwal)
Chairman

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